

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

SUB: DISTRICT JUDGES - State Judicial Services - Smt Y. Renuka, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad is transferred and posted as Member Secretary, Telangana State Legal Services Authority, Hyderabad- Relief arrangements - ORDERED.

READ: 1. G.O.Ms.No.9, Law (L.A & J - Home Courts.A1) Department, dated 05.11.2014.

2. High Court's letter Roc No.2849/2021 -B.SPL. dated 03.09.2021.

ORDER ROC.NO.2849/2021-B.SPL. DATED: 03.09.2021

The High Court is pleased to pass the following order:

- 1.) Smt Y. Renuka, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad whose services are placed at the disposal of the Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad, for being appointed as Member Secretary, Telangana State Legal Services Authority, Hyderabad on deputation basis, initially for a period of one year from the date of assumption of charge, in anticipation of the Government orders.
- 2.) Smt. Y. Renuka, shall immediately handover charge of her post to the Chairperson, Industrial Tribunal-I and proceed to take charge of her new post from Sri P. Anjaneyulu, Administrative Officer, Telangana State Legal Services Authority, Hyderabad.
- 3.) Smt. V. B. Nirmala Geethamba, Chairperson, Industrial Tribunal-I, Hyderabad will be full additional charge of the post of Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad until further orders.


REGISTRAR (VIGILANCE)

To

1.The officers concerned.

- 2.The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3.The Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad.
- 4.The Registrar General and Other Registrars, High Court for the State of Telangana at Hyderabad.
- 5.The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad .
- 6.The Chairperson, Industrial Tribunal-I, Hyderabad.
- 7.The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
- 8.The Director, Telangana State Judicial Academy, Secunderabad
- 9.The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10.The Secretary, High Court Legal Services Committee, Hyderabad
- 11.The Pay and Accounts Officer, Hyderabad

12.THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.I Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad

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